

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. CPC. 44 of 2005  
(O.A. 893 of 1997)

Date of order : 19.3.2008

Present : Hon'ble Dr. D.K. Sahu, Judicial Member  
Hon'ble Mr. C. Chatterji, Administrative Member

SHAMIM AKHTAR

VS.

J.P. SINGH (Iron & Steel)

For the Applicant : Dr. D.C. Bhattacharyya, Counsel

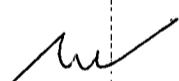
For the Respondents : Mr. J.M. Bhattacharjee, Counsel

O R D E R

Per Dr. D.K. Sahu, JM:

Heard Ld. Counsel for both the parties. We have passed the order to consider the case of the applicant as and when the Development Commissioner, Iron & Steel, Calcutta desires to fill up the vacancy in the post of 'Safaiwala'. After perusal of records we find that his case has been considered. Our order has been substantially complied with. We do not find any wilful disobedience on the part of the alleged contemnor.

2. The Contempt Proceeding is therefore dropped. No orders as to costs.

  
MEMBER(A)

  
MEMBER(J)